

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 246 OF 2014 &
IA NO. 56 OF 2015

Dated: 24th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Hemant Sahai
Mr. Niveed Veerapaneni
Mr. Anurag Bansal
Ms. Ritu Gupta
Ms. Sakshi Mehrotra

Counsel for the Respondent(s)

: Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

List the matter for further hearing on **25.09.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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